

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF SKYRISE OVERSEAS PRIVATE LIMITED

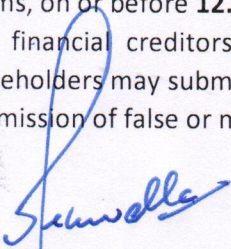
1.	Name of Corporate debtor	Skyrise Overseas Private Limited
2	Date of Incorporation of Corporate debtor	20/05/1987
3	Authority under which corporate debtor is incorporated/ registered	ROC- Kolkata
4	Corporate identity number / limited liability identity number of corporate debtor	U51909WB1987PTC042374
5	Address of the registered office and principal office (if any) of corporate debtor	C/O Debabrata Pal, North Subhas Pally, Dankuni, Hooghly West Bengal- 712311
6	Date of closure of insolvency resolution process	04.02.2020 (180 days from the CIRP commencement date)
7	Liquidation commencement date of corporate debtor	11.02.2020
8	Name, address, email address, telephone number and the registration number of the liquidator	Vikram Kumar Reg. No. IBBI/IPA-001/IP-P00082/2017-2018/10178. Address: J6A, Kailash Colony, New Delhi- 110048 Email: ip.skyrise@gmail.com / vikramau@gmail.com Telephone: 011-29244247
9	Last date for submission of claims	12.03.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the **Skyrise Overseas Private Limited** on **11.02.2020**.

The stakeholders of **Skyrise Overseas Private Limited** are hereby called upon to submit a proof of their claims, on or before **12.03.2020**, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


(Vikram Kumar)

Liquidator of Skyrise Overseas Private Limited

Reg. No. IBBI/IPA-001/IP-P00082/2017-2018/10178.



Dated: 17.02.2020

Place: New Delhi